

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH

Original Application No. 155/87

PRABHAKAR VISHNU VADALKAR,  
E.M.U. C/S Bombay Central,  
Western Railway,  
C/o. Sr.D.E.E.(RS), Bombay  
Central, Western Railway. .. Applicant.

Versus.

1. General Manager,  
Western Railway,  
Churchgate, Bombay-400 020.
2. Chief Electrical Engineer (E),  
Western Railway,  
Churchgate, Bombay-400 020.
3. Shri N.G.Shastry, AEF, BCT  
C/o Divisional Electrical Engineer  
(Running Shed/Car Shed),  
Western Railway, Bombay Central,  
Tulshi Wadi, Bombay - 400 034.
4. Shri T.C.Francis, AEF,BCT,  
C/o Divisional Electrical Engineer  
(Running Shed/Car Shed),  
Western Railway, Bombay Central,  
Tulshi Wadi, Bombay-400 034. .. Respondents.

Coram: Hon'ble Member(A) Shri J.G.Rajadhyaksha  
Hon'ble Member(J) Shri M.B.Mujumdar

ORAL JUDGEMENT  
(Per Shri M.B.Mujumdar)

Dated: 17.8.1987.

Mr.S.M.Dharap, learned advocate for the applicant  
states that the applicant is now promoted with retros-  
pective effect and hence the application does not  
survive. We therefore dispose of the application with  
no order as to costs.

(J.G.RAJADHYAKSHA)  
Member(A)

(M.B.MUJUMDAR)  
Member(J)